

## LOK SABHA DEBATES

### LOK SABHA

Wednesday, May 10, 1995/ Vaisakha 20, 1917 (Saka)

(The Lok Sabha met at Eleven of the Clock)

[MR. SPEAKER in the Chair]

#### OBITUARY REFERENCE

[English]

MR. SPEAKER : Hon. Members, it is my sad duty to inform the House of the passing away of one of our former colleagues namely Shri K. Suryanarayana.

Shri K. Suryanarayana was a member of Fourth, Fifth and Sixth Lok Sabha representing Eluru Parliamentary Constituency of Andhra Pradesh from 1967 to 1979. Earlier, he was a member of Rajya Sabha during 1952-58.

A veteran freedom fighter, he heeded to the clarion call given by the Father of Nation and plunged in the India's freedom movement in 1921 at the cost of his studies. He suffered imprisonment on several occasions for his patriotic ventures.

An agriculturist by profession, he was a popular activist in the cooperative movement in Andhra Pradesh. He was the Director of Andhra Pradesh State Cooperative Marketing Federation and Eluru Central Cooperative Consumer Society. He had also served as a member of District Board of West Godavari District during 1949-52.

During his membership of this House, he had served as the member of Consultative Committees of various Ministries. He was also a member of National Social Welfare Board.

A widely travelled person, he was a member of Indian delegation to the Inter-Parliamentary Union Meeting held at Canberra in 1977.

An active social worker, he worked relentlessly for the upliftment of rural masses especially agricultural labourers and other weaker sections.

Shri K. Suryanarayana passed away on 6 May, 1995 at Guntur at the age of 88 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the deceased.

11.02 hrs.

*The Members then stood in silence for a short while.*

11.04 Hrs.

#### ORAL ANSWERS TO QUESTIONS

[English]

#### Space Technology

\*501. SHRI D. VENKATESWARA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Russia is not likely to transfer space technology to India;

(b) if so, whether Russia would co-operate with India in expanding space cooperation but not supply any advanced space technology;

(c) if so, whether Russia has agreed to implement the commitments made at the time of 1991 agreement;

(d) if so, the details thereof; and

(e) if not, when these commitments including earlier commitments are likely to be implemented?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (e). Statement is laid on the Table of the Lok Sabha.

#### STATEMENT

(a) Yes, Sir.

(b) Russia and India have entered into a long term agreement on the peaceful uses of outer space in 1994. The specific areas of cooperation are being identified.

(c) to (e). Except the technology transfer and training for the cryogenic stages, all other commitments are being honoured including the launch agreement of Indian Remote Sensing (IRS-1C) satellite.

IRS -1C will be launched during the second half of this year as scheduled and of the seven cryogenic stages contracted, the first cryogenic stage is expected to be delivered by end 1996 and the remaining six stages at six monthly intervals.

SHRI D. VENKATESWARA RAO : ISRO and its counterpart in Russia, Glavkosmos, have entered into an agreement in 1991; but have gone back on it in 1993 and revised it in which they refused to transfer the technology and also to give the training programme for the Indian personnel. Is this kind of revised agreement going to affect the launching or making of the GSLV, the Geo Satellite Launch Vehicle, programme and also the programmes that are being started by our space scientists, like INSAT -2 series, that is, INSAT 2C, 2D, 2E as well as PSLV G-II.